2689

SHORT SUPPLY OF SUGARCANE TO FACTORIES

*420. SHRI R. K. BHUWALKA: Will the Minister of FOOD AND AGRICULTURE be pleased fo refer fo the answer given to Unstarred Question No. 662 in the Rajya Sabha on the 28th September, 1964 and state the extent to which production of sugar in 1963-64 was affected by short supply of sugarcane to factories in Uttar Pradesh?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM): To the extent of about 1:54 lakh tonnes of sugar.

FLOOD WATER OVERFLOWING THE BSIDGE ON THE RIVER GHAGGAR

*423. SHRI BANSI LAL: Will the Minister of TRANSPORT be pleased to state:

- (a) whether it is a fact that traffic on Delhi-Fazilka National Highway is blocked for weeks together due to flood water overflowing the bridge on the river Ghaggar three miles west of Sirsa; and
- (b) if the answer to pari (a) above be in the affirmative, what steps Government propose to take to prevent the recurrence of such overflowing in future?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) A statement, giving the required information, is laid on the Table of the Sabha.

STATEMENT

Normally interruption to traffic on this road is for very short periods but on account of abnormally heavy rains this yeaT, the interruption was more frequent and for a longer iod than normal. Further, tlie in-'uption to traffic is caused mainly

by long stretches of approach roads to the bridge being submerged to a depth of 2 to 3 ft. so that even if the bridge were a high level one, the traffic would still be interrupted because of the approaches being low. The proposal to construct a high level bridge at this site, and raising the approach roads above the flood level is under consideration in consultation with the Government of Punjab.

to Question,

डेरी विकास

*४२७. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या साद्य तथा कृषि मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या डेरी विकास, डेरी त्रौद्योगिकी हेरी मर्थ-व्यवस्था भीर हेरी उत्पादन के क्षेत्र में विशेषज्ञ सर्वश्री इनलप, पेहरसन, वेले धौर क्लार्क ने, जिनकी सेवाएं संयुक्त राष्ट्र के खाद्य तथा कृषि संगठन ने भारत सरकार को सौंपी थी, दुग्ध परियोजनाओं का निरीक्षण करने के बाद क्या-क्या सुझाव दिए और उनसे क्या-क्या लाभ हका ;
- (ख) देश में छोटे पैमाने पर दूध का व्यवसाय करने वाले लोगों के बारे में उन्होंने क्या-क्या सङ्घाव दिये ?

[DAISY DEVELOPMENT

- •427. SHRI V. M. CHORDIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the details of the suggestions made after inspection of the milk projects by Messrs. Dunlop, Pederson, Welle and Clark, experts in the field of Dairy Development, Dairy Technology, Dairy Economy and Dairy Production, whose services were loaned to the Government of India by the United Nations Food and Agriculture
 - t [1 English translation.

Organisation and the benefits derived out of those suggestions; and

(b) the details of the suggestions made by them about those who are engaged in dairy trade in the country on small scale?]

खाद्य तथा कृषि मंत्री (श्री सी० सुत्रह्मण्यम्) (क) श्रीर (ख) पूछी गई जानकारी के सम्बन्ध में एक विवरण सभा पटल पर रख दिया गया है। [देखिये परिशिष्ट ५०. श्रनुपत्न संख्या २५]

■TITHE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMA-HIAM): (a) and (b) A statement giving the required information is laid on the Table oi the Sabha. [See Appendix L, Annexure No. 25].

EMPLOYEES OF AIR INDIA AND INDIAN AIKLU: £ s CORPORATION

444. SHRI RIREN ROY: Will the Minister of CIVIL AVIATION be pleased to state:

(a; the total number of employees of Air-India and the I. A. C. drawing salaries (a) between Rs. 200 and Rs. 500; (b) between Rs. 501 and Rs. 1000; and (c) Rs. 1000 and above;

- (b) the number of personnel serving in Air-India and the I.A.C. as:
 - (i) Administrative Officers, (ii) Engineers, (iii) Pilots.
- (c) the State-wise break-up of all these employees of Air-India and the I.A.C. separately; and
- (d) the method of their recruitment and the authority responsible for the recruitment in each case, *i.e.*, Air India and the I.A.C?
 - t [] English translation.

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO):

to Questions

	Air
I.A.C.	India

(a)	(i)	and Rs. 50		6251	2025
	(ii)	between R and Rs, 10		1193	418
	(iii)	Over Rs. 1	000	290	324
(b)	(i) .	Administra Officers.		29	259*
	(ii)	Engineers.	111	524	249
	(lii)	Pilots		321	86
		ludes Accistration,		CONTRACTOR OF A SECOND	Sales

- (c) Tlie required inifonmation is not available with the Air India and. Indian Airlines Corporations.
- (d) When vacancies are filled otherwise than by promotion, they are normally advertised, except in the case of unskilled categories. Staff already in service are permitted to apply for the posts so advertised. In addition to the applications received in response to advertisements, applications received from time to time are also considered. Vacancies are notified to Employment Exchanges, Associations of Scheduled Castes/ Tribes, Special Cell under the Ministry of Labour and Employment etc. In regard to unskilled categories the vacancies are notified to the Employment Exchanges and the Associations of S/C and S/T. Candidates fulfilling the requisite qualifications and experience as scheduled caste/tribe well as all candidates fulfilling the minimum qualifications laid down for posts are called for test and/or interview before Selection Boards. Appointments are made by the departmental heads or other authorities of the Corporation to whom powers have been delegated in this behalf. Certain posts have been specified under Sec. 8(1) of the A.C. Act